GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

STARRED QUESTION NO. *359

TO BE ANSWERED ON MARCH 20, 2018

FARES IN DELHI METRO RAIL

No.*359 SHRI P.K. KUNHALIKUTTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that senior citizens, students and handicapped persons are not given concession in fares in Delhi Metro Rail;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the profit earned by the Delhi Metro Rail Corporation (DMRC) from the hike/increase in fares in the recent past?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. *359 FOR ANSWER ON 20TH MARCH, 2018 REGARDING FARES IN DELHI METRO RAIL ASKED BY SHRI P.K. KUNHALIKUTTY.

- (a)&(b): Yes, Madam. The fare of Delhi Metro has been revised on the basis of recommendations of fourth Fare Fixation Committee (FFC), constituted under the provisions of the Metro Railways (Operation and Maintenance), Act, 2002. The Committee has not recommended any concession to senior citizens, students and handicapped persons. As per Section 37 of this Act, the recommendations of the FFC are binding.
- (c): The financial accounts of Delhi Metro Rail Corporation Ltd.

 (DMRC) for the financial year 2017-18 have not been finalized.

 Therefore, the figures of profit/loss earned by DMRC are not available.
